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ITEM NO.50

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2739/2017

STATE OF U.P. AND ORS

Petitioner(s)

VERSUS

GANGA SHARAN SHARMA AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 26/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anuvrat Sharma, Adv.

Mr. M. R. Shamshad, Adv.

For Respondent(s)

Ms. Garima Prashad, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time is granted to respondent Nos.1 to 4 for filing counter affidavit.

The Ld. Counsel for the petitioner to take fresh steps for service of respondent Nos.5 to 7 within two weeks. Notice thereafter be issued.

List again on 19.7.2017.

(RAJESH KUMAR GOEL)
Registrar